

IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU
[Through Physical hearing/VC Mode (Hybrid)]

ITEM No.21
C.P.No. 39/BB/2022

IN THE MATTER OF:

M/s. Bluematch Impact Concepts BV ... Petitioner
Vs.
M/s. Bluematch Impact Solutions Pvt. Ltd. and Ors. ... Respondents

Order under Section 241- 242 of Companies Act, 2013

Order delivered on: 18.04.2024

CORAM:

SH. K. BISWAL
HON'BLE MEMBER (JUDICIAL)

SH. MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner : Shri Purnachandra M. Puranik
For the Respondent No.2 : Proxy Counsel

ORDER

1. Heard the Ld. Counsel for the Petitioner and Ld. Proxy Counsel for the Respondent.
2. Ld. Counsel for the Petitioner requests short adjournment for making further compliance consequent to disposal of C.A.No.51 of 2022 vide order dated 16.02.2024.
3. List the case on **28.06.2024**.

-Sd-
MANOJ KUMAR DUBEY
MEMBER (TECHNICAL)

Bhavya

-Sd-
K. BISWAL
MEMBER (JUDICIAL)